

पत्र-संख्या-जी0एस0टी0/2018-19/ 588 / 1819042 /वाणिज्य कर

कार्यालय कमिशनर वाणिज्य कर

उ0प्र0

(जी0एस0टी0 अनुभाग)

लखनऊ:: दिनांक 13 सितम्बर, 2018

समस्त एडीशनल कमिशनर ग्रेड-1,  
वाणिज्य कर, उत्तर प्रदेश।

**विषय-Priority Sector Lending Certificate (PSLC) पर जी0एस0टी0 लेवी के संबंध में।**

जी0एस0टी0 काउंसिल की इम्प्लीमेंटेशन कमेटी से अनुमोदन प्राप्त करते हुये सेन्ट्रल बोर्ड ऑफ इनडारेक्ट टैक्सेज एण्ड एक्साइज द्वारा निम्न बिन्दुओं पर स्पष्टीकरण जारी किया गया है-

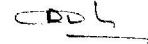
(i) Mechanism for discharge of tax liability on trading of Priority Sector Lending Certificate (PSLC) for the period 01-07-2017 to 27-05-2018.

(ii) GST rate applicable on trading of PSLCs.

उपरोक्त बिन्दुओं का परीक्षण कर तथा जी0एस0टी0 काउंसिल इम्प्लीमेंटेशन कमेटी के अनुमोदन के उपरांत यह स्पष्ट किया गया है कि दिनांक 01.07.2017 से दिनांक 27.05.2018 तक PSLC फारवर्ड चार्ज बेसिस पर विक्रेता बैंक द्वारा चुकाया जाना है एवं उक्त की सप्लाय पर 12 प्रतिशत जी0एस0टी0 की करदेयता है। सी0बी0आई0सी0 द्वारा उपरोक्तानुसार जारी परिपत्र संख्या-62/36/2018-जी0एस0टी0 दिनांक 12.09.2018 की प्रतिलिपि संलग्न कर इस आशय से प्रेषित की जा रही है कि कृपया तदनुसार आवश्यक कार्यवाही कराने का कष्ट करें।

संलग्नक संख्या- 12-6-18

भवदीय,



(जी0के0 सचान)

ज्वाइंट कमिशनर (जी0एस0टी0),  
वाणिज्य कर, मुख्यालय, लखनऊ।

CIRCULAR No.62/36/2018-GST

F. No. 354/124/2018-TRU  
Government Of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes and Customs

New Delhi, 12<sup>th</sup> September, 2018

To  
The Principal Chief Commissioners / Chief Commissioners/ Principal Commissioners/  
Commissioner of Central Tax (All) /  
The Principal Director Generals/ Director Generals (All).

Madam/Sir,

**Subject: Levy of GST on Priority Sector Lending Certificates (PSLC) –  
regarding**

Representations have been received requesting to clarify the following:

- (i) Mechanism for discharge of tax liability on trading of Priority Sector Lending Certificate (PSLC) for the period 1.7.2017 to 27.5.2018.
- (ii) GST rate applicable on trading of PSLCs.

2. The representations have been examined. With the approval of the GST Implementation Committee of the GST Council, it is clarified that GST on PSLCs for the period 1.7.2017 to 27.05.2018 will be paid by the seller bank on forward charge basis and GST rate of 12% will be applicable on the supply.

3. Difficulty, if any, in the implementation of this circular may be brought to the notice of the Board immediately.

Yours Sincerely,

(Parmod Kumar)  
OSD(TRU II)  
Tele No.: 011-23092374  
E-mail: parmodykumar.71@gov.in